NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

26

C.P No. 1167/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Dhandhania & Sons

V/s.

The India Cement Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Madan Drophetor Landollación

S No

NAME

DESIGNATION

SIGNATURE

ORDER CP No.1167/ I&BP/NCLT/MB/MAH/2017

By looking at the Company Petition filed by the Petitioner, since we have noticed that the Registered Office of the company is located at Chennai, which is not within the territorial jurisdiction of this Bench, this Petition is hereby dismissed with liberty to proceed before appropriate Bench of NCLT.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASHKUMAR

Member (Judicial)